

| Annexure - 3 | | | | | | | | | | | | | | |
|--|------------------|-----------------------------------|---------------------------|----------------|---------------------------|------------------------------|-------------------------------------|-----------------------------|------------------------|----------------------------|---|------------------------------|------------------------------------|-----------------|
| Name of Corporate debtor | | M/s. G B J Hotels Private Limited | | | | Date of Commencement of CIRP | | | | 19.04.2022 | | List of Creditors as on | | 19.07.2022 |
| List of secured financial creditors (other than financial creditors belonging to any class of creditors) | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | Amount in Rs |
| Sl.No | Name of Creditor | Identification No | Details of Claim Received | | Details of claim admitted | | | | | Amount of Contingent Claim | Amount of any mutual dues, that may be setoff | Amount of Claim not admitted | Amount of claim under verification | Remarks, if any |
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | | | | | |
| Not Applicable | | | | | | | | | | | | | | |